

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH COURT-II**

9. C.P.(IB)-3591(MB)/2018

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.05.2021**

**NAME OF PARTIES : Ultratech Cement Limited**  
**V/s**

**Waterfront Buildcon LLP**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

**ORDER**

The matter is taken up through Virtual hearing (VC). Ld. Counsel Mr. Sahil Mahajan appeared for the Operational Creditor. Mr. Kunal Sawhney one of the Respondents present. Counsel submitted that a part amount of approx.. Rs. 50.15 Lakhs is pending to be paid. Counsel submitted that the matter is likely to be settled, therefore 2 weeks time is granted to file the Consent Terms.

List the matter for filing Consent terms on **28.06.2021**.

Sd/-

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Dated this the 10.05.2021  
AAH

Sd/-

**H.P. CHATURVEDI**  
**Member (Judicial)**